

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).29306-29307/2010
(From the judgement and order dated 21/08/2009 in WA No.936/2006,RWAMP
No.2901/2008 of The HIGH COURT OF A.P AT HYDERABAD)

SINGARENI COLLIERIES CO. LTD.

Petitioner(s)

VERSUS

VEMUGANTI RAMAKRISHAN RAO & ORS.

Respondent(s)

Date: 24/04/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

For Petitioner(s) Mr. P. Parmeswaran,Adv.

For Respondent(s) Mr. Sridhar Potaraju,Adv.
Mr. Gaichangpou Gangmei,Adv.

Ms. C.K. Sucharita ,Adv

UPON hearing counsel the Court made the following
O R D E R

As the request of learned counsel for the respondent,
post after summer vacation.

(N.K. Goel)
Court Master

(Veena Khera)
Court Master